

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1584
ANSWERED ON 07.12.2021**

Infrastructure for Sports at Panchayat Level

1584. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to launch any scheme for development/improvement of basic infrastructure for promotion of sports at the village/panchayat level in the country;**
- (b) if so, the details thereof; State/UT-wise, particularity in the State of Uttar Pradesh; and**
- (c) if not, the steps taken/being taken by the Government in this regard?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (c) 'Sports' being a State subject, the primary responsibility to develop/improve basic infrastructure for promotion of sports at the village/panchayat level in the country rests with the State/Union Territory Governments. The Union Government supplements their efforts. This Ministry has sanctioned 267 sports infrastructure projects of various categories under the Khelo India Scheme across the country, including the rural areas and out of these, thirty projects are located in the State of Uttar Pradesh.
